

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**Suchna Bhawan, III<sup>rd</sup> Floor, Arera Hills**

**Date: 16<sup>th</sup> November, 2015**  
**TIME: 10.30 hrs. to 13.15 hrs.**  
**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**  
**HON'BLE PROF. A.R. YOUSUF EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
1.	Original Application No.05/14(CZ) <b>(M.A.No.462/15)</b>	Dr. Subhash C.Pandey (Industries at Mandideep ) Vs. Union of India & 8 Ors.	Mr. Rajendra Babbar, Adv. for R-1 Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. R- 4 & 5 Mr. Sachin K. Verma, Adv. for R-6&9 Mr. Sandeep Singh, Adv. for R-3 Mr. Rajendra Giri, Adv. for R-7 Mr. Alkesh Agrawal Adv. Mr. Shrey Raj Saxena Adv. Mr. Ravi Kant patidar Adv. Mr. Ayush Dev Bajpai Adv. Mr. Deepak Gupta, Adv.	
2.	Original Application No. 162/2014(CZ) <b>(M.A.No.526/15)</b>	Dr. Subhash C Pandey (MSW Mandideep) Vs. Union of India & 8 Ors.	Dr. Subhash C Pandey, Adv. Mr. Shivendu Joshi Adv.	
3.	Original Application No. 117/2014 (CZ) <b>(M.A. No.356/14)</b> <b>(M.A. No.619/14)</b>	Dr. Subhash C. Pandey (Sewage Water Irrigation) Vs. Union of India & 8 Ors.	Dr. Subhash C. Pandey for Petitioner Ms. Swapnil Gupta Adv. Mr. Shevindu Joshi Adv. Mr. Om S. Shrivastav, Adv. for R-1 Mr. Yadvendra Yadav, Adv. for R-2 Mr. Ayush Dev Bajpai, Adv for R-3 Mr. Sachin K. Verma, Adv. For R-5,7 Mr. Rajesh Kumar Shukla, Adv. Ms. Parul Bhadoria, Adv.	
4.	Original Application No. 52/2015 (CZ) <b>(M.A.No.453/15)</b> <b>(M.A.No.456/15)</b>	Mahendra Singh Borawat Vs State of Rajasthan 3 Ors	Mr. Akshya Parikh, Adv. Mr. Himinderlal, Adv. Mr. Rajni Ohri lal, Adv.	
5.	Original Application No. 318/2014 (CZ) <b>(M.A.No.630/15)</b>	Babulal Jajoo (Chambal River) Vs. State of Rajasthan & 5 Ors.	Dr. M.S. Kachhawa, Adv. Mr Rajesh Mootha Adv. Mr. Sachin K. Verma, Adv.	
6.	Original Application No. 09/2015(CZ) <b>(M.A. No. 634/15)</b> <b>(M.A. No. 633/15)</b> <b>(M.A. No. 632/15)</b>	RIICO Paryavaran Industrial Area, Kota Vs. State of Rajasthan & 12 Ors.	Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv. Mr. Omshankar Shrivastava, Adv. Mr. Gayendra Singh, Adv. Mr. Mahendra Singh Kachhawa, Adv. Mr. Dharamveer Sharma, Adv.	

7.	Original Application No. 18 /2014(CZ) <b>(M.A. No. 256/15)</b> <b>(M.A. No. 279/15)</b> <b>(M.A. No. 344/15)</b>	Amit Kumar Chaturvedi Vs. Union of India & 9 Ors.	Mr. Ankit Saxena Adv. Mr. Rameshwar Patel, Adv for R-1&2 Mr. Sachin K. Verma, Adv. for R-4to6 Mr. Shivendu Joshi Adv. for Mr. Purushaindra Kaurav, Adv. for R-7&8 Mr. B.C. Chaturvedi, Adv. For R-9 Mr. E.A. Qureshi, Adv. for R-10 Ms. Parul Bhadoriya, Adv. Mr. Vishal Bhatnagar, Adv. & Mr. Yogesh Bhatnagar, Adv. for SECL Mr. Anurag Meheshary Adv. Mr. Aslam Ali Adv. Mr. Sandeep Guru Adv.	
8.	Original Application No. 27/2015 (CZ)	Babulal Jajoo ( <i>NHAI – Cutting Trees</i> ) Vs. State of Rajasthan & 2 Ors	Mr. Lokendra Singh Kachhawa, Adv. Mr. Om Shankar Shrivastava, Adv.	
9.	Original Application No. 112/2015(CZ) <b>(M.A.No.677/15)</b>	Sonagiri Utkarsh Samiti Vs. State of M.P. & 6 Ors.	Ms. Swapnil Gupta, Ad v. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv.	
10.	Original Application No. 314/2014(THC)	Smt. Foolwati Kol Vs. State of M.P. & 4 ors.	Mr. Kamlesh Dwivedi, Adv. Mr. Syed Sajid Ali Adv. Mr. Krishna Mohan Gupta Adv. Mr. Sachin K. Verma Adv. Mr. Ram Narayan Mishra Adv. Mr. Pulkit Godha, Adv.	
11.	Original Application No. 104/2015(CZ)	Jagdish Meena Vs. State of Rajasthan & 3 Ors.	Mr. Jagdish Meena, Applicant	
12.	Original Application No. 31/2015 (CZ) <b>(M.A.No.513/15)</b> <b>(M.A.No.694/15)</b> <b>(M.A.No.695/15)</b>	Jasaram & 6 Ors. Vs. State of Rajasthan & 2 Ors.	Mr. Ayush Dev Bajpai, Adv Mr. Yadvendra Yadav, Adv. Mr. Dharamveer Sharma, Adv. Mr. Sanjeev Mishra, Adv.	
<b>FOR COMPLIANCE</b>				
13.	Original Application No. 332/2014 (CZ) <b>(M.A.No.527/15)</b>	Nizamuddin Qureshi Vs. State of Rajasthan & Anr.	Dr. M.S. Kachhawa Adv. Mr. Avtar Singh Adv.	
14.	Original Application No. 320/2014 (CZ) <b>(M.A.No.529/15)</b> <b>(M.A.No.550/15)</b> <b>(M.A.No.570/15)</b> <b>(M.A.No.623/15)</b>	Praveen Patkar Vs. Sarla Tower& Ors.	Mr. Rohit Sharma Adv. Mr. Ankit Saxena Adv. Mr. Vivek choudhary Adv. Mr. L.K. Dubey Adv. Mr. Ravikant Patidar Adv. Ms. Parul Bhadoria, Adv. Mr. Deepesh Shukla, Adv. Ms. Swapnil Gupta, Adv.	

15.	Original Application No. 25/2014 (CZ)	Babulal Banjara Vs. State of M.P. & 9 Ors.	Mr. Om. S. Shrivastava, Adv. Mr. Dharamveer Sharma Ms. Parul Bhadoria, Adv. For - MPPCB Mr. Anand Tiwar, Adv. for R-1,2,4 & 5 Mr. Yadvendra Yadav, Adv.(CGWB) Mr. Deepesh Joshi Adv. Mr. Sachin K. Verma, Adv. Mr. Vishal Bhatnager Adv. Mr. Akash Telang Adv.	
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